

**Coaltar Factory in Palamu District,
Bihar**

[*Translation*]

4670. SHRI LALIT ORAON: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up a factory for making coaltar from local in the Barwadih area of Palamu district in Bihar;

(b) whether any survey has been conducted for the said factory; and

(c) the present stage of the project?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c): The information is being collected and will be laid on the Table of the House.

**All-India Police Telecom Officers
Conference**

[*English*]

4671. SHRI R. SURENDER REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the 21st All-India Police Telecom Officers Conference was held in New Delhi from 7 to 10 January, 1992;

(b) if so, the issues discussed and the outcome thereof; and

(c) the following-up action thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) :- Yes, Sir.

(b) and (c):- The Conference discussed various matters relating to police Telecommunications including network architecture involving linkages between National, State, districts and Police Station levels and the cost sharing between the Centres and the States. The decision on the implementation of the Police Telecommunication Schemes can be taken only after the various aspects at the National and State level including cost factors have been examined.

Interception of Coded Messages

4672. SHRI SHRAVAN KUMAR PATEL:
SHRI YASHWANTRAO PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some coded messages from the chief of the so-called "Khalistan National Army" (KNA), whose operations are being handled from Canada, were intercepted by intelligence Agencies on the eve of the 'Republic Day' this year;

(b) if so, the details thereof; and

(c) the steps taken/being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c):- Facts are being ascertained and will be laid on the table of the House.

Appointment of Governors

4673. SHRI SHANKER SINH VAGHELA:
SHRI ATAL BIHARI VAJPAYEE:
SHRI LAL K. ADVANI:
DR. A.K. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Ministers of the States are being consulted before appointments of Governors are made; and

(b) if so, whether the Governor of Rajasthan was appointed after consulting the Chief Minister of that State?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) and (b):- As a matter of convention, the Chief Minister of the State is consulted while making appointment of a governor to that State.

Matters relating to the appointment, transfer, removal resignation and conduct etc. of the Governors are confidential in nature.

Recruitment to IPS

4674. SHRI SUKDEO PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Police Commission in its Sixth Report of 1981 had recommended that fifty per cent posts in Indian Police Services be filled by direct recruitment and the remaining fifty per cent by promoting the officials of State Services;

(b) whether the Government have taken any decision in this regard;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the time by which the decision is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE

MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a): The National Police Commission in its Sixth Report of 1981 had recommended that the existing 66.2/3% posts in Indian Police Service, which are filled up by direct recruitment, should be reduced to 50% and 16.2/3% of the total vacancies may be filled by a Limited Competitive Examination to be conducted by the Union Public Service Commission which should be open to any Police officer, including those in Central Police Organisations; and that the remaining 33.1/3% promotion quota should continue to be reserved for serving police officers in the rank of Deputy Superintendent of Police.

(b): Yes, Sir.

(c): The Direct Recruitment quota namely 66.2/3% is analogous in all the 3 All India Services i.e. Indian Administrative Service, Indian Police Service and Indian Forest Service. It was decided to retain this quota in the interest of the quality of the Service and its objectives as on All India Service.

(d): Does not arise.

(e): Does not arise.

Assistance of Foreign Countries and Detective Agencies for Tackling Terrorism

4675. SHRI RAJENDRA AGNIHOTRI:
DR. Y.S. RAJASEKHAR REDDY:
SHRIMATI BASAVA RAJESWARI:
SHRI RAM VILAS PASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to take the assistance of foreign countries and